

OA No. 1215/93

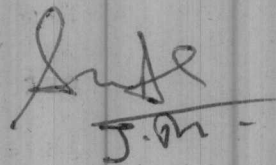
01-7-99

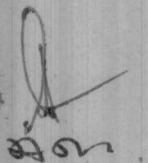
Hon. Mr. S. Dayal, A.M.

Hon. Mr. S.K. Agrawal, J.M.

None for the applicant. The  
order sheet shows that none  
appeared for the applicant on  
5-2-99 and 25-3-99 when the  
case came up before the  
DB. Even earlier none  
represented the applicant  
when the case was listed  
a few years back. In these  
circumstances, we find that  
the applicant has defaulted  
in prosecuting this case.  
The OA is, therefore, dismissed  
in default & for non-prosecution.



  
J.M.

  
J.M.